OA No. 1165/05

04.10.2016

Hon'ble Dr. Murtaza Ali, JM

List revised. None for the applicant. Shri P.N Rai counsel for the respondents is present.

From perusal of file, it is evident that no one appeared on behalf of the applicant on the last listed date. It appears that applicant has lost interest in pursuing the case.

Accordingly, the O.A. is dismissed in default and for non-prosecution.

M₂ J.M

Manish/-